

Statement

Limited for Normal Ways & Means
Accommodation from Reserve
Bank of India

States	(Rs. Crores)
	Clean ways & means from 1-5-1972
1. Andhra Pradesh	6.00
2. Assam	2.40
3. Bihar	4.20
4. Gujarat	4.20
5. Haryana	1.80
6. Himachal Pradesh	1.20
7. Karnataka	4.80
8. Kerala	3.60
9. Madhya Pradesh	4.80
10. Maharashtra	9.00
11. Manipur	0.60
12. Meghalaya	0.60
13. Nagaland	0.60
14. Orissa	3.60
15. Punjab	3.60
16. Rajasthan	3.60
17. Tamil Nadu	6.60
18. Tripura	0.60
19. Uttar Pradesh	10.20
20. West Bengal	6.00
TOTAL :	78.00

NOTES: (1) In addition to the above, the States can draw special ways and means advances based on the holdings of Government of India securities

(2) Jammu & Kashmir Government do not bank

with the Reserve Bank of India.

Recovery of income tax from Commission paid to LIC agents

10015. SHRI SAT PAL KAPUR:

Will the Minister of FINANCE be pleased to state:

(a) whether Income-tax is deducted at source from the commission bill of each agents of the Life Insurance Corporation irrespective of the fact whether he falls in the category of Income-tax assesseees or not and if so, the justification thereof,

(b) whether all the agents in various branches of the LIC, Delhi Division have been given the income certificate showing the Income-tax deducted during the year 1973-74 and sent to the agents concerned so that they could claim refund of the amount so deducted, and

(c) what help Government propose to provide in getting the claimed amount refunded?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) (a) Section 194D of the Income-tax Act, 1961 provides that with effect from 1-6-1973 income-tax at the rates in force shall be deducted at source from income by way of insurance commission, the rate in force for the financial year 1973-74 being 10 per cent. The Life Insurance Corporation has accordingly been deducting tax from the Commission earned by the agents save in cases where an agent furnishes a certificate from the Income-tax Officer under Section 197 of the Income-tax Act, to the effect that the L.I.C. may deduct income-tax at such lower rates as specified in the certificate or deduct no tax, as the case may be

(b) The L.I.C. Delhi Division is expected to issue income certificates showing income tax deduction during the financial year 1973-74 shortly.

(c) An agent whose assessable income in the financial year is below taxable limit or from whom excess tax has been deducted can claim refund of income-tax deducted at source by submitting to the Income-tax Officer a refund application in the prescribed form under section 239 of the Income-tax Act 1961 together with a return of income. On receipt of such return for assessment year 1974-75 the claim of refund of tax deducted at source/excess tax deducted at source during financial year 1973-74 will be refunded expeditiously to the assessee so making the application.

Functioning of branch offices of L.I.C., Delhi Division

10016. SHRI SAT PAL KAPUR: Will the Minister of FINANCE be pleased to state:

(a) the total number of branch offices of the Life Insurance Corporation of India, Delhi Division functioning along with their locations;

(b) the total number of agents working under each of these branch offices; and

(c) the number and names of the agents under each Branch Office under the Delhi Division of the LIC whose commission income during the year 1973-74 was found assessable to Income-tax?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI). (a) and (b) The total number of Branch Offices in the Delhi Division of LIC, their location and the number of agents working under each of them, are as under:

Branch Unit No.	Location	No. of Agents on the rolls of the branch offices as on 31-12-1973.
111	N-Block, Connaught Circus, New Delhi.	307
112	86, Janpath, New Delhi	593
113	H-Block, Connaught Place, New Delhi.	445

Branch Unit No.	Location	No. of Agents on the rolls of the branch office as on 31-12-1973.
114	Chandni Chowk, Delhi	345
115	Regal Building, Connaught Circus, New Delhi	418
116	Asaf Ali Road, Delhi.	503
117	25, Kasturba Ghandhi Marg, New Delhi.	94
118	N-36, Connaught Circus, New Delhi.	402
119	Khan Market, New Delhi	272
122	Civil Lines, Gurgaon.	262
123	2/25, Roop Nagat, Delhi	429
124	6/78, Ajmal Khan Road New Delhi.	278
126	452/38, Bhola Nath Nagar, Shahdara, Delhi	158
127	Hauz Khas, New Delhi.	178
128	1/132, Sadar Bazar, Delhi Cantt.	164
129	B-3, Tagore Market, Kirti Nagar, New Delhi	217
310	A/38, Kailash Colony, New Delhi.	52
311	W-2/15, Patel Nagar, New Delhi.	286
312	25-A, Nizamuddin West, New Delhi	235
314	NIT, Faridabad . . .	0
320	76, Janpath, New Delhi	
326	Jeevan Raksha Building, Asaf Ali Road, New Delhi.	
327	H-Block, Connaught Circus, New Delhi.	139
23	Total	6,212

Besides the above, one more branch (Unit No. 120) has started functioning with effect from 1st February, 1974 at 10, Darya Ganj, Delhi. It had 15 agents on its roll on 31-3-1974.